COURT NO.51 HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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NOTE: CO.A (SB)-37/2011 IS ALREADY LISTED AT ITEM NO.7, MAY BE TREATED AS DELETED. INCONVENIENCE CAUSED TO HON'BLE COURT IS REGRETTED.

NOTE: CO.A (SB)-79/2011 IS ALREADY LISTED AT ITEM NO.8, MAY BE TREATED AS DELETED. INCONVENIENCE CAUSED TO HON'BLE COURT IS REGRETTED.
